

IN THE HIGH COURT OF JUDICATURE AT PATNA
Miscellaneous Appeal No.1115 of 2019

Gaitri Devi

... .. Appellant/s

Versus

Sheoji Pandey

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Deepak Kumar Singh, Advocate
For the Respondent/s : Mr.

CORAM: HONOURABLE MR. JUSTICE RAJIV ROY
ORAL ORDER

4 05-02-2026 As prayed for by learned counsel for the appellant two weeks' time is granted to comply the order dated 26.06.2025 failing which the application shall stand rejected without further reference to the Bench.

2. In case, the order passed is not complied and the matter accordingly stands dismissed, subsequently, the same be posted under the heading 'To be Mentioned'.

(Rajiv Roy, J)

vinayak/-

U			
---	--	--	--

